

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 359 OF 2017 &**  
**IA NO. 897 OF 2017**

**Dated: 26<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Rama Shanker Awasthi**

**.... Appellant(s)**

**Versus**

**Lanco Anpara Power Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Poorva Saigal  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.  
Mr. Avijeet Lala  
Ms. Astha Sharma  
Ms. Shikha Pandey for R-1  
  
Mr.Rajiv Srivastava for R-2  
  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-3

**ORDER**

Heard Mr. M. G. Ramachandran, learned counsel appearing for the Appellant for some time.

List the matter on **27-7-2018 on top of the board**, as agreed by the learned counsel appearing for the parties.

**(S. D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice N. K. Patil)**  
**Judicial Member**